

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. CA(CAA)-31(PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.03.2017

NAME OF THE COMPANY: Checkpoint Checknet India Pvt. Ltd.
With
Checkpoint Apparel Labeling Solutions India Pvt. Ltd.

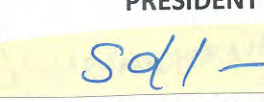
SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Nirbhay Kumar	Prachay Company Secretary	Belkumar	Nirbhay Kumar

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)

PRESIDENT

(R.VARADHARAJAN)

MEMBER (JUDICIAL)

U.D.Mehta

30.03.2017